

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2742  
ANSWERED ON:15.03.2010  
PANEL ON EFFICIENCY IN MAJOR PORTS  
Mahato Shri Narahari

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether a Panel was constituted in 2009, for increasing efficiency in major ports has submitted important policy recommendations for areas like port corporation, delegation of power, land use and captive use of port facilities, public-private partnership, dredging, environment and security clearance besides organizational matters;
- (b) if so, the other recommendations thereof alongwith the extent to which Government has implemented them;
- (c) whether the panel had recommended to bar rival private ports from bidding;
- (d) if so, whether this would promote competition and check diversion of cargo; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF SHIPPING(SHRI G.K. VASAN)

(a): Yes, Madam.

(b): The other recommendations are Berthing policy, Equipment policy, Stevedoring policy, IT policy, Standardisation policy, Investment policy. The recommendations have been examined and those found fit are being implemented.

(c) to (e): The Committee recommended that a policy may be formulated not to allow a competitor private port to bid for terminals within a major port if such private port exists within a radius of 100 Kms. which is expected to check the diversion of cargo.